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Title: Introduction of the Special Financial Assistance to the State of West Bengal Bill, 2019.

PROF. SOUGATA RAY (DUM DUM): I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of West Bengal for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and Other Backward Sections of people; for the development, exploitation and proper utilization of its resources and to relieve its debt burden.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for special financial assistance to the State of West Bengal for the purpose of promoting the welfare of the Scheduled Castes, the Scheduled Tribes and Other Backward Sections of people; for the development, exploitation and proper utilization of its resources and to relieve its debt burden.”

The motion was adopted.

PROF. SOUGATA RAY : I introduce** the Bill.

15.43 hrs